

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3016
ANSWERED ON:04.08.2016
Allotment of Coal Blocks
Malviya Prof. Chintamani

Will the Minister of COAL be pleased to state:

- (a) whether the States experience a lot of difficulties in obtaining a No Objection Certificate from the Union Government after the allotment of coal blocks;
- (b) if so, the details thereof;
- (c) whether the Government has prepared any action plan to streamline the procedure; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (I/C) FOR COAL, POWER, NEW & RENEWABLE ENERGY AND MINES
(SHRI PIYUSH GOYAL)

(a):No, Madam. There is no provision of obtaining a No Objection Certificate from the Union Government after the allotment of coal blocks.

(b) to (d): Does not arise in view of reply to part (a).
